

LOK SABHA

Thursday, November 29, 1962/Agrahayana 8, 1884 (Saka)

Company. [Placed in Library, See No. LT-622/62].

The Lok Sabha met at Twelve of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL STATEMENT OF ACCOUNTS OF COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Sir, I beg to lay on the Table a copy of the annual statement of accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1960-61 along with the Audit Report thereon, under Rule 79(iv) of the Rules and Regulations and Byelaws of the said Council. [Placed in Library. See No. LT-621/62].

ANNUAL REPORT OF ASHOKA HOTELS LIMITED AND REVIEW BY GOVERNMENT

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the Ashoka Hotels Limited, New Delhi, for the year ended the 31st March, 1962, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above

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MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Indian Tariff (Amendment) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 22nd November, 1962, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Hindi Sahitya Sammelan (Amendment) Bill, 1962, which has been passed by the Rajya Sabha at its sitting held on the 27th November, 1962".

HINDI SAHITYA SAMMELAN (AMENDMENT) BILL

LAI D ON THE TABLE, AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Hindi Sahitya Sammelan (Amendment) Bill, 1962, as passed by Rajya Sabha.